

## Declaration of Assets and Liabilities

Year.....

I, Razia Khatun, son/daughter/wife of Md. Obaidullah  
 aged 60 (sixty) years, belonging to M.H.A. from 16 Kalyanpur  
J.D.U. Party - Bihar  
 service and presently working as .....  
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
 myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self  | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name                        | Dependant-3 Etc. Name |
|---------|---|---|----------------|------------------|---|-----------------------|
| (i)     | Cash  | 1,00,000  | 50,000         | —                | —                                       | —                     |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 110920<br>S.B.I.<br>Kalyanpur<br>A/c No<br>31450283483- | —              | —                | —                                       | —                     |
| (iii)   | Bonds, Debentures and Shares in companies                                     | —   | —              | —                | —                                       | —                     |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | —   | —              | —                | —                                       | —                     |
| (v)     | Motor Vehicles (details of make, etc.)  | —   | —              | —                | SEORPIO<br>JH-01QCT<br>5100<br>8,50,000 | —                     |
| (vi)    | Jewellery (give details of weight and value)                                  | gold 100gm<br>3,00,000<br>silver 1kg<br>60,000          | —              | —                | —                                       | —                     |
| (vii)   | Other assets, such as values of claims / interests                            | 90,000  | 1,00,000       | —                | —                                       | —                     |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description  | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|--|------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s) - Kalyanbur Amchar<br>- Survey number(s) 168<br>- Extent (Total measurement) 2 Acre<br>- Current market value 5,00,000                              | 168  | 168            | —                | —                | —                     |
| (ii)    | Non-Agricultural Land<br>- Location(s) Kalyanbur<br>- Survey number(s) 168<br>- Extent (Total measurement) 1 Acre<br>- Current market value 2,00,000                                   | 168  | 168            | —                | —                | —                     |
| (iii)   | Buildings (Commercial and residential)<br>Location(s) Kalyanbur-Amchar<br>- Survey /door number(s) 168<br>- Extent (Total measurement) 94,000 Sqft<br>- Current market value 95,00,000 | 168  | 168            | —                | —                | —                     |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value   | —    | —              | NO               | —                | —                     |
| (v)     | Others (such as interest in property)  | —    | —              | —                | —                | —                     |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---------|---|---|--------------------------------|
| (a)     | (i) Loans from Banks  | S.B.I. Kalyanbur H.O.   | 3,00,000/-                     |
|         | (ii) Loans from financial institutions  | —   | —                              |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | —   | —                              |
|         | (b) dues to departments dealing with supply of water                                    | —   | —                              |
|         | (c) dues to departments dealing with supply of electricity                              | —   | —                              |

|     |   |   |   |
|-----|---|---|---|
|     | (d) dues to departments dealing with telephones   | - | - |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | - | - |
|     | (f) Other dues, if any  | - | - |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | - | - |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | - | - |
|     | (iii) Sales Tax [Only in case of proprietary business]  | - | - |
|     | (iv) Property Tax   | - | - |

### C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-

 (M/F)

Date of Birth :-

 (DD/MM/YYYY)

Class/Group :-

 (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... Razia Khatun .....

Name of Employee: R. AZIZ KHATUN

Designation: M.L.A.

Department: 16 - Kalyanpur

Place: Kalyanpur

Date: 31/2/14

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.